GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2746 ANSWERED ON:11.03.2011 REFORMS IN MEDICAL EDUCATION Adhalrao Patil Shri Shivaji;Adityanath Shri Yogi;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Punia Shri P.L. ;Singh Shri Ganesh;Siricilla Shri Rajaiah

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to undertake various reforms in order to improve and promote medical education in the country;

(b) if so, the details of the measures taken or proposed by the Government for the purpose;

(c) the present status of the proposal to set up the National Council of Human Resources in Health (NCHRH) aimed at regulating medical education in the country;

(d) whether the Government proposes to conduct medical entrance examinations in regional languages;and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (c) To improve and promote medical education in the country, the Medical Council of India (MCI) Regulations have been amended the criteria of land requirement, teacher-student ratio, bed -strength, etc. The Ministry is also considering setting up of an overarching regulatory body viz. National Commission for Human Resources for Health (NCHRH) with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector. On the basis of comments received from States and other stakeholders, a draft Cabinet Note and Bill has been prepared which is under consideration.

(d) No such proposal is presently under consideration.

(e) Does not arise.